

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2629
ANSWERED ON:10.08.2010
THEFTS IN POLICE STATIONS
Gangaram Shri Awale Jaywant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any complaints with regard to cases of theft in Delhi Police Stations;
- (b) if so, the details thereof and the total number of such cases registered including vehicles and wireless set during each of the last three years and the current year, stationwise including Kirti Nagar Police Station;
- (c) whether the Delhi Police has recovered all the items;
- (d) if so, the details thereof, and if not, the reasons therefor; and
- (e) the steps taken to recover all the items alongwith the measures taken to check such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALY RAMACHANDRAN)

(a) to (d): Yes Madam. Complaints have been received with regard to cases of theft in Delhi Police Stations. Details of such cases including Kirti Nagar Police Station are given in Annexure.

(e): Steps taken by the Delhi Police to check such cases are as follows:-

- (i) Standing order No.57/2008 dated 10.07.2008 issued by Delhi Police contains guidelines for the disposal of case properties.
- (ii) Moharrir Head Constable (Case Property) has been posted at each Police Station to ensure proper care and disposal of the case properties including the seized/impounded vehicles.
- (iii) Sentries on duty have been directed to remain alert & vigilant.